

**Inclusion of Central Ministers in the  
Planning Commission**

3460. PROF. P. G. MAVALANKAR:  
Will the PRIME MINISTER be pleased to state:

(a) whether the newly constituted Planning Commission includes the Central Ministers of Home and Defence as Members of the Commission;

(b) if so, reasons that prompted the Government to include the said two Ministers in the Commission;

(c) whether the proposed new plan orientation and formulation shifts the emphasis from a heavy industrialised pattern to a more extensive agricultural bias and rural development; and

(d) if so, main indications thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir. It also includes the Finance Minister.

(b) The inclusion of the Cabinet Ministers in the Planning Commission is intended to bring about a closer understanding between the Cabinet and the Commission and thereby assure better coordination, framing and implementation of the policies and programmes of the Plan.

(c) and (d). The policy of Government is to give highest priority to agricultural and rural development programmes. This will be fully reflected in the Sixth Five Year Plan. To the extent possible, the Annual Plan for the last year of the Fifth Plan will also give effect to this policy.

**नजरबन्द पाकिस्तानी नागरिक**

3461. श्री भानु कुमार शास्त्री :  
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) 1971 के भारत-पाकिस्तान युद्ध के पश्चात् देश के विभिन्न जेलों में कितने पाकिस्तानी नागरिक (बंगाली और सिंधी) अब तक नजरबंद हैं;

(ख) सरकार ने अब तक उन पर कितना व्यय किया है; और

(ग) क्या सरकार का विचार उन्हें पाकिस्तान वापस भेजने का है ?

गृह मंत्री (श्री चरण सिंह) (क) से (ग). सूचना एकत्र की जा रही है और सभा के पटल पर रख दी जायगी।

12.25 hrs.

**PAPERS LAID ON THE TABLE**

DETAILED DEMANDS FOR GRANTS, 1977-78 OF MINISTRY OF PLANNING, DEPARTMENT OF SPACE AND DEPARTMENT OF ATOMIC ENERGY.

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table:—

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1977-78.

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for 1977-78.

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for 1977-78. [Placed in Library. See No. LT-673/77.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The All India Services (Leave) Second Amendment Rules, 1977 published in Notification No. G.S.R. 815 in Gazette of India dated the 25th June, 1977.

(2) The All India Services (Leave) Amendment Rules, 1977 published in Notification No. G.S.R. 816 in Gazette of India dated the 25th June, 1977.

(3) The All India Services (Leave) Third Amendment Rules, 1977 published in Notification No. G.S.R. 431(E), in Gazette of India dated the 1st July, 1977. [Placed in Library. See No. LT-674/77.]

ANNUAL REPORTS OF FILM AND TELEVISION INSTITUTE OF INDIA, POONA AND FILM FINANCE CORPORATION LTD., BOMBAY FOR 1976-77 AND 1975-76 RESPECTIVELY AND A STATEMENT

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) on the activities of the Film and Television Institute of India, Poona, for the year 1976-77 alongwith the Audited Accounts.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Film Finance Corporation Limited, Bombay, for the year 1975-76 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-675/77.]

DETAILED DEMANDS FOR GRANTS, 1977-78 OF THE MINISTRY OF SUPPLY AND REHABILITATION.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the